COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 364 OF 2017 & IA Nos. 583 of 2017

Dated: 29th November, 2017

In the matter of:

Schlumberger Asia Service Pvt. Ltd.Appellant(s) Vs.

Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on **22.01.2018**.

COURT MASTER